

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Caravs Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated 20.5.05

Registration No. P 271/05

A. C. Khan

Applicant (s)

VERSUS

D.G. Dept 3/ Post

Respondent (s)

13.5.05

A copy of the ORDER dated passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

13/05/2005

To,
A.C. Khan
Post master
(Mails)
Bikaner
C.C.

Applicant in person.

Heard the applicant

The applicant who is present in person seeks permission to withdraw this Original Application. Permission is granted. Accordingly, the Original Application is dismissed as withdrawn with liberty to the applicant to approach the Tribunal if he still feels aggrieved and so advised.

Sd/-

(A.K. Bhatnagar)

JM

Sd/-

(M.P. Singh)

सत्यमेव जयते

GRPR-119-CAT Jabalpur-1-12-99-1500 Forms.

Issued
On 20.5.05

RECEIVED
20.5.05
CENTRAL ADMINISTRATIVE TRIBUNAL
JABALPUR BENCH, JABALPUR